

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

STARRED QUESTION NO:222

ANSWERED ON:06.02.2014

ACCELERATED IRRIGATION BENEFITS PROGRAMME

Vijayan Shri A.K.S.

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) The eligibility criteria for funding various projects under the Accelerated Irrigation Benefits Programme (AIBP), terms of its funding and the mode of disbursement;
- (b) The details of irrigation projects that have been taken under AIBP and the funds allocated for this purpose during the 11th Plan Period, State/UT-wise;
- (c) Whether it is a fact that work on some of the projects has not been started so far;
- (d) If so, the details thereof and the reasons therefor and the time by which these pending projects are likely to start, State/UT-wise; and
- (e) The mechanism put in place by the Government to monitor the effective implementation of AIBP?

**Answer**

THE MINISTER OF HEALTH & FAMILY WELFARE AND WATER RESOURCES (SHRI GHULAM NABI AZAD)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PART (a) to (e) OF LOK SABHA STARRED QUESTION No. 222 (PRIORITY No. 2) REGARDING ACCELERATED IRRIGATION BENEFITS PROGRAMME DUE FOR REPLY ON 06.02.2014.

a) to (e) Details of eligibility criteria for inclusion of ongoing (i.e. already under construction) Major/Medium Irrigation (MMI) Projects and Surface Minor Irrigation (SMI) schemes, the terms of funding and the mode of disbursement as per the present guidelines of Accelerated Irrigation Benefits Programme (AIBP) is given at Annexure-I.

Details of Major/Medium Irrigation Projects and Surface Minor Irrigation Schemes included under AIBP during 11th Plan is given at Annexure-II and Annexure-III respectively. The detail of State-wise and year-wise grant ceilings (Allocations) of Planning Commission for AIBP during 11th Plan is given at Annexure- IV.

Only the ongoing Major and Medium irrigation Projects are included under AIBP as per the guidelines of AIBP.

Regarding SMI projects, in some of the States, work on the some of the projects was not started after inclusion under AIBP, which were subsequently deleted from the list of ongoing projects. Details are already given at Annexure-III.

Review meetings are held by Central Water Commission (CWC)/Ministry of Water Resources (MoWR) with the State Governments to review the physical and financial progress of the projects funded under AIBP. The Monitoring of projects is also conducted by the field offices of CWC to assess the physical and financial progress of the projects and suggestions are given to the State Governments to expedite the completion of the projects. The proposals/suggestions of State Governments are also considered to review the AIBP programme from time to time. The State Governments are also required to monitor the projects at State level and project level. Apart from the monitoring mechanism described above, the progress of the projects is also being monitored on selected basis through satellite imagery taken by National Remote Sensing Centre (NRSC), Hyderabad, using CARTOSAT satellite data for assessment of irrigation potential creation under AIBP for projects in the country.